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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 225/16	IA 93/17 in TP 231/17	Hearing	391-394	Hewlett Packard(India) Software Operation Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Pallais Smith	Peh honer	
21	Prema. Hatt	Roc	PD

Counsel for petitioner is present. Smt. Prema Hatti appearing for ROC is present. Assistant from OL office is present. He reported that they have not received copy of the application. Smt. Prema Hatti requested time for hearing IA 93/17. OL is also directed to file objections, if any over IA 93/17 filed for amendment of the Scheme.

Petitioner's counsel is directed to serve a copy of IA 93/17 on the OL.

List it on 21.08.2017.

MEMBER (J)

MEMBER (T)